

**Policy to re-examine cases of Railway employees victimised in 1949, 1960 and 1968**

363. SHRIMATI PARVATHI KRISHNAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have evolved a fresh policy to re-examine the cases of the Railway employees who were victimised in 1949, 1960 and 1968;

(b) if so, the salient features thereof;

(c) whether Government have taken a decision regarding the railway officials who were summarily retired during emergency; and

(d) if so, the facts thereof?

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE):  
(a) No.

(b) Does not arise.

(c) and (d). Their cases will be reviewed as announced by me in the Budget Speech.

**Restoration of Agra-Bah Railway Line**

364. SHRI SHAMBHU NATH CHATURVEDI: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have under consideration the proposal for restoration of the Agra-Bah Railway line which was dismantled in 1938, because of mismanagement, and its extension to Auriya or Etawah to connect it with the main line; and

(b) whether Government are aware that the reopening of this line will greatly help in the development of this backward area as well as ease the problem of law and order?

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE):  
(a) No.

(b) The Government are aware that construction of a railway line helps in the development of backward areas. However, the availability of resources and traffic potential has to be taken into account before taking up these schemes.

**Percentage reserved for S.C./S.T. in Railways**

365. SHRI SHEO SAMPAT:  
SHRI MANGAL DEV:

Will the Minister of RAILWAYS be pleased to state:

(a) what is the percentage reserved for Scheduled Castes and Scheduled Tribes for various categories of posts in railways;

(b) the extent to which the reservation quota has been fulfilled at all levels; and

(c) the time by which the posts reserved for Scheduled Castes and Scheduled Tribes at various levels from bottom to top are likely to be filled up by the candidates of the reserved category?

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE):

(a) For recruitment to vacancies carrying scales of pay rising above Rs. 375/- (AS), a quota of 15 per cent for Scheduled Castes and 7½ per cent for Scheduled Tribes is provided. For recruitment to other vacancies varying percentages have been prescribed for each railway based on the percentage of population of Scheduled Castes and Scheduled Tribes to the overall population in the area traversed by the railway. A quota of 15 per cent for Scheduled Castes and 7½ per cent for Scheduled Tribes is also provided in posts filled by promotion within Class IV and Class III; and promotions to Class II and from Class II to the lowest rung of Class I provided the element of direct recruitment to those grades does not exceed 66-2/3 per cent.

(b) & (c). Apart from the application of the reservation rules in recruitment, reservation in posts filled by selection in non-gazetted categories was introduced with effect from 4-1-57, in posts filled on the basis of seniority-cum-fitness from 27-11-72 and in promotion by selection from Class III to Class II and from Class II to Class I with effect from 20-7-74. Reservation is provided

on the number of vacancies filled in a particular recruitment year and is not related to the total strength of staff in a category.

The progress made in filling up the quota of Scheduled Castes and Scheduled Tribes during the year 1976 was as under:

*Recruitment categories*

	Quota reserved		Number recruited	
	S.C.	S.T.	S.C.	S.T.
Class I . . . . .	Recruitment is made by the U.P.S.C.			
Class II . . . . .	Normally posts are filled by promotion from Class III. Only in certain categories recruitment is made by U.P.S.C.			
Class III . . . . .	1506	1013	1656	1084
Class IV . . . . .	4249	3977	52,0	5994
<i>Promotional Categories :</i>				
Class I & II . . . . .	67	30	86	13
Class III . . . . .	5529	3351	5675	1664
Class IV . . . . .	3055	1832	3483	1096

Efforts will continue to be made to clear the shortfall at the earliest possible opportunity. For this purpose relaxations and concessions are allowed to Scheduled Caste and Scheduled Tribe candidates both in recruitment and promotion.

**Reservation of posts for Scheduled Castes/Tribes in the Ministry of Chemicals and Fertilizers and its Undertakings**

366, SHRI SHEO SAMPAT: Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state:

(a) the percentage reserved for Scheduled Castes and Scheduled Tribes for various categories of posts from bottom to top in his Ministry, its various departments, attached

offices and the undertakings under the control of his Ministry;

(b) the extent to which the reservation has been fulfilled at all levels; and

(c) the time by which the posts reserved are likely to be filled up by the candidates of the reserved category?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) to (c). Information in respect of the Ministry, and four of the Undertakings namely National Fertilizers Ltd., Hindustan Organic Chemicals Ltd., Hindustan Insecticides Ltd. and Fertilizers & Chemicals Travancore Ltd. is given in the statement laid on the Table of the House. [Placed in Library. See No. LT-340/77].